

**NATIONAL COMPANY LAW TRIBUNAL
GUWAHATI BENCH
GUWAHATI**

ORDER SHEET OF THE HEARING ON 13th MAY, 2024, 10:30 A.M.

**IA (IBC)/39/GB/2024
In CP (IB)/20/GB/2023**

**Present: 1. Hon'ble Member (Judicial), Shri H.V. Subba Rao
2. Hon'ble Member (Technical), Shri Satya Ranjan Prasad**

IN THE MATTER OF	Indian Bank (Erstwhile Allahabad Bank) Vs Kushal Kumar Pachani
UNDER SECTION	U/s 95(1) of IBC, 2016

For Petitioner (s) : Mr. Mukesh Sharma, Adv
For Respondent (s) : Mr. K. K. Nandi, Adv.
For RP : Ms. Sudha Sarma, in person
Mr. Vikram Wadehra, Adv.

ORDER

CP (IB)/20/GB/2023

In view of the order passed in **IA (IBC)/39/GB/2024**, matter adjourned to **07.06.2024**.

IA (IBC)/39/GB/2024

Ld. Resolution Professional Ms. Sudha Sarma is present in person. Ld. Counsel Mr. Vikram Wadehra represents petitioner . Mr. K.K. Nandi, counsel appears for the Respondent/ Personal Guarantor. Reply is not filed by the Respondent/ Personal Guarantor. Mr. K.K. Nandi, Ld. Counsel appearing for the Respondent/ Personal Guarantor, while acknowledging the receipt of the report, requests time for filing reply. Two weeks' time granted.

List on **07.06.2024** for further consideration.

Sd/-

**Satya Ranjan Prasad
Member (Technical)**

Sd/-

**H.V. Subba Rao
Member (Judicial)**